मार्ग के निर्माण के लिए 53 करोड रुपया दिया भ्रौर 23 सड्क परियोजनायें हैं जिसके लिए 25 करोड़ डालर देगा । इसमें उत्तर प्रदेश के छ: राजमार्ग भी मस्मिलित हैं।

वाराणसी में जी०टी० रोड के इस बाई-पास के बन जाने से इलाहाबाद से कलकत्ता तक की दूरी तय करने में लगभग दो घंट के समय की बचत होगी भ्रौर करोड़ों रुपए के पेट्रोल ग्रौर डीजल की भी सालाना बचत होगी। वाराणसी एक सांस्कृतिक एवं धार्मिक नगरी है ग्रौर यहां प्रति वर्ष करोडों तीर्थ यातियों के साथ ही कई लाख विदेशी पर्यटक भी **ब्रा**ते हैं। लेकिन भारी यातायात एवं धाबादी के कार**ण वारा**णसी से सगल सराय तक के 15 किजोमीटर के रास्ते को पार करने में एक घंटे से ग्रधिक का समय लग जाता है तथा म्राए दिन रास्ता जाम होने से चार घंटे से ग्राड घंट तक का भी समय नष्ट होता है ग्रौर बहमल्य डीजल एवं पेट्रोल भी नष्ट होता है, जिसके कारण भारी प्रदूषण भी होता है। जी ब्टी रोड के इस बाई-पास और गंगा नदी पर बन रहे पुल में गरीज किसानों की कीमती एवं ग्रत्यन्त उपजाऊ जमीन भी ले ली गई है और अब बीच में काम बन्द होने के कारण लोगों में बहुत ही निराशा एवं श्रसंतोष बढ रहा है।

उपसभाध्यक्ष महोदया, मेरा श्रापके माध्यम से सरकार से अनरोध है कि किन कारणों से वहां का काम कका गया है, इसकी जानकारी करे और उत्तर प्रदेश मरकार की भी सहायता करें, जिसमे कि ग्रगर उत्तर प्रदेश सरकार के पास संसाधन की कमी है तो वह न रहे। यह जो बाई-पास है, हाई-व है, राष्ट्रीय राजमार्ग है दोनों के सहयोग से इसका निर्माण कार्य तुरन्त पूरा होना चाहिए। लाल बहादुरशास्त्री जी मंगल सराय में पैदा हुए थे। जब वे प्रधान मंत्री थे, उन्होंने वहां पर यह घोषणा की थी कि पुल बनेगा। लेकिन ग्रभी तक यह काम नहीं हो पाया है। ग्रतः ग्रापके माध्यम से सरकार से भेरा अनुरोध है कि तुरन्त यह काम पूरा किया जाए।

THE NATIONAL WATERWAY (KOL-LAM-KOTTAPURAM STRETCH WEST COAST CANAL AND CHAM-PAKARA AND UDYOGMANDAL CANALS) BILL, 1992.

Waterway Bill, 1992

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): with your permission I would like to say a few words while moving the National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Bill, 1992 for consideration. Transportation bvwaterways is recognised all over the world for its inherent advantages of being the cheapest mode of transport for bulk haulage over long distances specially between places located along the water front. Its energy efficiency, low pollution effect and great potential for generation of employment among the rural weaker sections of the society are universally accepted. Government of India has been seized of the need to develop inland water transport infrastructure and restore to Indian Water Transport its rightful place in the total transport system of the country since this mode of transport has got neglected over the years as a consequence of the development of other faster trans port modes of rail, road and air. responsibility for development of inland waterways is a shared one between the Centre and the States. The Government is primarily responsible for the development of waterways declared by law passed by Parliament as National Waterways. The responsibility and executive authority for development and maintenance of all waterways other than the National Waterways rests with the State Governments.

Keeping in view the slow pace of development of inland water transport in our country, several committees constituted by the Government of India in the past have recommended declaration of certain important waterways as National Waterways and the Central Government assuming the responsibility for the unified development of such National Waterways for shipping and navigation. In pursuance thereof, the Allahabad-Haldia stretch of the Ganga-Bhagirathi-Hooghly river and

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the Sadiya-Dhubri stretch of the Brahmaputra river have already been declared as National Waterways. The Government of India has also established the Inland Waterways Authority of India for the development, maintenance and regulation of National Waterways for safe and convenient shipping and navigation. Presently, the Inland Waterways Authority of India has taken up the task of developing and maintaining these National Waterways.

Before a waterway can be considered for declaration as a National Waterway. it is essential to undertake hydrographic surveys and techno-economic studies to assess the extent of development works required and their financial implications. Such studies were earlier carried out in the Kollam-Kottapuram stretch of West Coast canal. Based on the studies, the Government has decided to declare the Kollam-Kottapuram stretch of West Coast canal and Champakara and Udvogmandal canals at National Waterway The Bill for enactment of a Central Legislation for the purpose was also passed by the Eighth Lok Sabha in October, 1989. However, the Bill had lapsed before introduction in the Raiva Sabha due to the dissolution of the Eighth Lok Sabha.

Subsequently, surveys and studies were carried out in the remaining stretches of the entire West Coast canal Kasergode and Kovalam. The studies revealed that the stretch between Kottapuram and Kasergode in the North and the stretch between Kollam and Kovalam in the southern section of the West Coast canal pose many difficult problems for development which make their development not cost-effective. Therefore, the basis of the feasibility studies and the potential of improvement in inland water transport, the Government has decided now to declare the Kollam-Kotta puram stretch of the West Coast canal and Champakara and Udyogmandal canals also as a National Waterway This waterway would have a total length of 205 kms. and the full traffic potential is estimated at 3.5 million tonnes.

During the discussion on the Bill the Lok Sabha in the current Session several Members had expressed that t waterway should be extended up Trivandrum in the South and Mah Kasergode in the North. As I me tioned in my reply, no doubt the prop sal was discussed and feasibility stu was done. I would like to inform th the Government's mind is not closed the Kollam-Kottapuram stretch only. would, however, like to inform that from Trivandrum to Kasergode, the OI stretch which is available to the Gover ment is Kollam-Kottapuram where t waterway is wider and deep and sufficie cargo is available. I would, therefor like to mention that whenever the ne opportunity arises, we will examine t fresh economic feasibility of the remai ing stretches.

Madam, I hope the development the proposed National Waterway wor contribute greatly to the economic development of the region and hence it is non-controversial measure. The L Sabha had passed this Bill for the secon time. With these words, Madam, move:

"That the Bill to provide for the declaration of the Kollam-Kott puram stretch of West Coast Can and Champakara and Udyogmand Canals to be a national waterwal and also to provide for the regulation and development of the safetteth and the Canals for purpos of shipping and navigation on the said waterway and for matters connected therewith or incidental there as passed by Lok Sabha, be take into consideration."

The question was proposed.

SHRI O. RAJAGOPAL (Madhya Prodesh): Madam Vice-Chairman, this is piece of legislation regarding which the is very little scope for much controvers Now, the hon. Minister has stated the virtue and the necessity for having water way transport augmented in Kerala. Be according to the Minister, for want of resouces and other technical reason they are not able to consider the demand

for having a waterway from Kasergode in the North and Kovalam in the South. This is the demand of the people of Kerala. At least there is some move on the part of the Government of India to fulfil the aspiration of the people Kerala to some extent. To that extent, it is welcome. But it is half-hearted and what has been done is comparatively less than what is sufficient. Now the total requirement will be about 900 kms. The present proposal covers only 205 kms. Now this 205 kms, is covered by an area where there is deep backwaters; sufficient depth of water is there. Therefore, much investment is not called for as far as this stretch of 205 kms, is concerned. And I am happy to hear the Minister saying that the Government of India has not closed its mind on this aspect. Now what financial constraints has he pointed out? I would suggest that this should not be looked at solely from the angle of the amount of revenue to be earned from that. We must have integrated outlook of the problem. should not be viewed solely on the basis of how much cargo it can convey, how many passengers can be taken. one consideration. There are some other considerations also. For example, in a State like Kerala where expansion of roadways is limited and where the roadmileage is already at its peak, further expansion is possible only by this waterway and such other means. Therefore, some emphasis should be laid on this. Moreover, the general feeling in Kerala is that it being far away from Delhi, Kerala is being ignored. This is the general feeling. Neglect of Kerala is a common feeling there. I think if there is some massive investment on this coast, it will go a long way... (Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): Kerala is not ignored. They will not leave Kerala to be ignored... (Interruptions)...

SHRI O. RAJAGOPAL: Trere is a feeling among people that Kerala is being ignored and at least if a Master Plan regarding this West Coast covering from Kasaragod to Kovalam of 900 kilome-

tres if such a proposal is taken up, it will give a feeling that the Centre is really concerned about the desires of the people of Kerala. Madam, when I am referring to this aspect, it should be looked at not only from the angle of earning revenuetbut also that this is a way by which the potential of tourism can be sugmented. Now, Kerala being the most beautiful State in the whole country, I think the Government of Iudia should fully exploit its potential....(Interruptions)...

THE VICE-CHAIRMAN (SHRI-MAT' JAYANTHI NATARAJAN): Not in the world.

SHRI O. RAJA GOPAL: This is one consideration. The other consideration is that this area covers places like Trivandrum and Varkala which are associated with Narayanaguru and places Vnikkom where the first satyagraha our independence struggle took place, and the most famous religious places like Guruvayur-these are all covered. Therefore, my submission is if we don't take up the whole stretch from Kovalam to Kasargod at a stretch, there can be a method by which the Government declare the whole way as a National Waterway and then the implementation can be in stages and the amount required for that can be expended over a period of time. It can be implemented stages. So, as a first step, I submit that the stretch from Thiruvananthapuram to Garavayur, I mean from Kottapuram to Guruvayur, which is not much, should be first undertaken. So also from Kollam to Thiruvananthapuram. This is the area where during the Maharaja's regime, there used to be regular passenger traffic and it is a pity after so many years of independence, what facilities that the people were enjoying before independence, they are not able to enjoy now. This is the situation. There is a duty cast upon the Government of India to take particular interest in the matter and see that least stretch from Thiruvananthapuram to Guruvayur is implemented. This is all that I have to say. With this, I support this Bill.

Thank you, Sir.

श्री एस० एस० अहलुवालिया (बिहार): उपसभाध्यक्ष महोदया, राष्ट्रीय जलमार्ग (पिश्चमी तट नहर और चंपकरा श्रीर उद्योगमंडल नहरों का कोलम-कोट्टपुरम खंड) विधेयक, 1992 जो लोकसभा द्वारा पारित किया गया है, मैं उसका समर्थन करने के लिए खड़ा हुआ हूं।

The National

उपसभाध्यक्ष महोदया, केरल एक ऐसा राज्य है जहां छोटी बड़ी करीब 44 नदियां हैं ग्रीर ये 44 नदियां जल मार्ग के माध्यम के काम ब्राती हैं। पर जो भी काम ग्राज तक हो रहा है वह जो टडिशनल नौकायें थीं उनके माध्यम से होता रहा है ग्रौर वक्त बे वक्त यहां की जो मिनरल्स हैं, जो इंडस्ट्रीज हैं इनका सामान रोड ग्रौर रेल के माध्यम मे ले जाने के बजाय जल स्रोत के माध्यम से ले जाने में श्रधिक सुविधा होती है। इन 44 दरियाओं में से करीब 41 दरियायें ऐसी हैं जहां जलमार्ग वन सकता है या बनाहग्राहै ग्रौर करीब 3 दरियायें ऐसी हैं जो पहाड़ी हैं जहां पर कोई उपाय नहीं है। ग्रगर पूरे केरल के जलमार्ग का विभाजन किया जाए तो वह तीन हिस्सों में बांटा गया है। जो उनका नादर्न सेक्शन है उसे नार्थ ग्राफ पोन्नाणि, जो सेन्ट्रल सेक्शन है उसे पोन्नाणि टू कोल्लम ग्रौर सदर्न सेक्शन जो है उसे साउथ ग्राफ कालिन कह सकते हैं। यहां जलमार्ग की काफी जरूरत इसलिए महसुस की गई कि वहां काफी स्कोप था। उसका कारण था जो फेक्ट फर्टीलाइजर का कारखाना है-स्रल्वाई-कोचीन में है श्रीर सीमेंट का कारखाना कोट्रायम में है। हाईवयर को कोचीन पोर्ट तक ले जाने ग्रौर उधर से लाने के लिए, तेल लादने के लिए कोचीन रिफाइनरी से पोर्ट की तरफ ले जाने के लिए या पोर्ट से म्रंदर की तरफ लाने के लिए इस तरह से काफी स्कोप था। इसमें बहुत सारा काम किया जा सकता था। ग्रभी भी जो कुछ केरल में हुन्रा है उसमें बहुत सारी कमियां हैं, खामियां हैं। जलमार्ग के बारे में हम लोग बहत दिनों से सोच रहे हैं। ग्राज से नहीं अब से ब्रिटिश साम्राज्यवाद हमारे देश में था, मिस्टर काटन ने काफी ग्ररसे पहले 1819 में शायद हमें कहा कि भारत

में जलमार्ग का रास्ता बहुत ग्रच्छा बनाया जा सकता है क्योंकि वहां की तरह से हमारे भारत में भी जलमार्ग की व्यवस्था करना चाहते थे। हमारे यहां गंगा एक ऐसी दरिया है जो हिमालय से निकल कर नीचे तक जब म्राती है समुद्र तक, बे श्राफ बंगाल तक या बहु मपुत्र नदी बे श्राफ बंगाल तक पहुंचती है उसके माध्यम से बहत सारे रास्ते निकाले जा सकते हैं। इससे ट्रांसपोर्ट में खर्च बहुत कम किया जा सकता है। जब ब्रिटिश साम्राज्यवादी. ब्रिटिश ग्रफ्सर हमारे यहां भारत में ग्राये श्रौर उन्होंने यहां पर जलपोतों को देखा, दरियाओं में चलते देखा, नौकाओं को चलते हए देखा. उन्होंने अपनी पद्धति के हिसाव से यहां पर दरियाश्रों में बड़े-बड़े स्टीम शिप चलाने की कोशिश की. काफी दिन तक चलते रहे। पर ऐसा एक वक्त ब्रिटिशर्स के सामने भी ग्राया, युनाइटेड किंगडम के सामने श्राया, जब लोकोमोटिव नहीं था, जल मार्ग ही एक सबसे महत्वपूर्ण रास्ता था, जब रोडस में गाड़ियां नहीं चलती थीं, बड-बडे ट्रेक नहीं चलते थे तब भी जलभागें ही एक रास्ता था, जैसे-जैसे साइंस में प्रगति होती गई हम तीव्र गति से भ्राम बढते गये। हम लोगों ने तेज रक्तार के स्टीम इंजन लगा लिये, रेल लाइनें बिछा लीं। हम लोगों ने मैटल की सडकें बिछा ली. जिसपर ट्रक चलाने लगे (समय की घंटी) यह महत्वपूर्ण सवाल है। इसको उठाकर मैं भ्रपना वक्तव्य समाप्त करूंगा। 1930 में ब्रिटिशर्स ने जिस तरह से ग्रपने इलाके में कैवाल प्रोजक्ट को बंद करके उन्होंने लोकोमोटिव शुरू किया उसी तरह उनके हिसाब से जब भारत में भी लोकोमोटिव शरू किया तो स्टीम शिष पर, जो जल-मार्ग पर जहाज चलते थे उन पर दिन-प्रतिदिन कमी होती गई । 1951 से लेकर थ्राज तक जो भी ट्रांसपोर्ट मिनिस्टर्स हुए हैं हर ट्रांसपोर्ट मिनिस्टर की यह कोशिश रही है कि जल मार्ग में किसी तरह से उन्नित लाई जाय। परन्तु मुख्य मुद्दा यह है कि जल मार्ग में उन्नति लाने पर स्राज तक ध्यान नहीं दिया जा सका है। अगर इन चीजों पर ध्यान दिया गया होतातो शायद हम बहुत आगे बढ़ गये होते। ग्राज सब से बर्डा जरूरत है कि हम

ग्रपने इतने बडे जल मार्ग पर कंट्रोल रखने के लिए रीवर मैनेजमेंट पर ध्यान दें। मझे जहां तक पता है, हमारे देश में पर्याप्त रीवर मैनेजभेंट इस्टिट्यट नहीं हैं। ग्राज भी जो हमारे नाविक ग्रीर मल्लाह हैं वे इस काम को खद जानते हैं और पुश्तों से अपने मां-बाप से और बाप दादाम्रों से सीखते म्रा रहे हैं। नौका बनाना भी व पुश्तों से सीखते ग्रा रहे हैं। लेकिन हमारे जो रूरल एरियाज हैं, रीवर साइंड है, वहां पर रीवर मैनेजमेंट की कोई ट्रेनिंग उन लोगों को नहीं मिलती है। लेकिन ग्राज रोवर मैनेजमेंट की ट्रेनिंग देने की बहुत जरूरत है जब हम जल मार्ग की स्थापना करने जा रहे हैं तो नौका या स्टीम शिप वहां से गुजरेंगे, उनको पता लगेगा कि रीवर वैड में सिल्टिंग हो गया है ग्रौर उसके डिसिल्टिंग का प्रोग्राम भी रेगुलर ढंग से होता रहता है। लेकिन ग्रभी तक उसमें चक रही है। ग्राज जो फ्ल्ड ग्राते हैं र्जसके पीछ कारण क्या है ? धाज जो डल्टा डेवलप हो जाते हैं, उसके पीछे कारण क्या है? ग्राज दरियाश्रों का जो फैलाव हो गया है उसके पीछ कारण क्या है? इसका कारण यह है कि उनका डजिंग नहीं होता है। हम रीवर मैनेजमेंट से उनको गहरा नहीं करते हैं। उनमें दिन प्रतिदिन सिल्टिंग बढता जाता है श्रौर व चौड़ी होती जाती हैं। लेकिन ऋगर उनका प्रयोग होता रहे, जल मार्ग पर नौका जहाज चलते रहें तो उनको पता रहता है कि इनमें सुधार की जरूरत है।

The National

एक चौंकाने वाली बात है, मैं ग्रापको बिहार के बारे में बताता हूं। ग्रगर ग्राप पटना से बिलया बाई रेल जायें तो वह 379 किलोमीटर है ग्रौर बाई रोड जायें तो 407 किलोमीटर है ग्रौर बाई वाटर जायें तो 130 किलोमीटर है। यह कितने किलोमीटर कम फासला है, यह सोचने की बात है। उसी तरह से पटना से छप्परा जायें तो यह बाई रेल 314 किलीमीटर है ग्रौर वाया मोकामा जायें तो बाई रोड 268 किलीमोटर है ग्रौर ग्रापनी के माध्यम से जायें तो सिर्फ 80 किलोमीटर है। उसी तरह से पटना से दिगवाड़ा जायें तो यह बाई रेल

283 किलोमीटर है और बाई रोड 248 किलोमीटर है। लेकिन अगर रीवर से आयें तो सिर्फ 40 किलोमीटर है। उसी तरह बस्तर से छप्परा जायें तो 327 किलोमीटर है और यह वाई रेल है और आई रोड 405 किलोमीटर है। लेकिन अगर रीवर से जायें तो 105 किलोमीटर है।

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): You will have to conclude now.

श्री एस॰एस॰ अहलुवालिया : इन यब बीजों का ख्याल रखने की जरूरत है। मैं समाप्त कर **रहा हूं। ग्राप ग्रन्दाजा** लगा सकते हैं कि इससे कितना फ्यल बचाया जा सकता है। इसके श्रवाबा रोड पर जो कंजशन होता है, ट्रांस**पोर्ट की** इतनी प्रोबल्य है उस प्रोबल्म से भी बचा जा सकता है। रेलों के ऊपर **ग्राज**कल इतना दवाव है, उससे भी बचा जा सकता है ग्रगर हम ग्रपने जल मार्गको स्थायी करें। लेकिन दुर्भाग्य यह है कि हम रेल के बजट के लिए तो काफी पैसा देते हैं, रोड बनाने के लिए भी काफी पैसा देते हैं भ्रौर इस बार के रेल बजट में करीब एक हजार करोड़ रुपया दिया है 3325 किलोमीटर रेल ट्रैंक बनाने के लिए ... (ब्यवधान)

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): You will have to conclude now.

AN HON. MEMBER: He is making basic points.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): But, unfortunatily, there are four speakers from the Congress and only 25 minutes are allotted.

SHRI S. S. AHLUWALIA: Madam, that is not the point. The point is that when I am putting something on record, I should get a little more time.

THE VICE-CHAIRMAN (SHRI-MAT'I JAYANTHI NAT'ARAJAN): I don't mind. But I have to point out the time to you—isn't it?—because there are four speakers.

श्री एस० एस० अहल्वालिया महोदया, रोड बनाने के लिए 1575 करोड़ रुपया दिया गया है। लेकिन जल मार्ग के लिए कितना रुपया दिया गया है ? मैं समझता हं कि जल मार्ग के लिए इंफास्ट्क्चर बढ़ाने के लिए ज्यादा से ज्यादा पैसा देने की जरूरत है। क्योंकि इसमें हमने अनाउन्समेंट तो बहत कुछ कर दिया। हमने अनाउन्समेंट किया है कि ग्रसम से वंगलादेश जाने के लिये हम यह बनायेंगे। कलकत्ता से पांड, पांड से कलकत्ता, कलकत्ता से करीमगंज, करीमगंज से कलकत्ता, कलकत्ता से बंगला-देश, कलकत्ता से पटना, कलकत्ता से हिल्दिया हिल्दया से कलकत्ता, कलकत्ता से इंटरनल बिहार ग्रौर इंटरनल हिल्दया से नया चौरा तथा हिन्दिया से बजबज, इन बडे-बर्डे वाटरवेज को लगाकर हम वहां के जो बड़-बड़े कारखाने हैं, उन कारखानों में जो चीजें बनती हैं, रिफाइनरीज हैं, स्टील इंडस्टी है, कोल है, ग्राइरन ग्रोर है, मैगनीज है डायनोमाइट है, लाइम स्टोन है, जिताने भी मिनरल्स वहां हैं, उनको डिस्पैच करने के लिए हमें जिन रास्तों की जरूरत है, उनमें मुख्य रास्ता यह जल मार्ग है। पर इस जलमार्ग को हम लोगों ने भ्राहिस्ता श्राहिस्ता बंद किया हम्रा था। लेकिन भ्रव इसको खोलना जरूरी समझा गया है श्रीर खोला गया है तो इसमें यह जरूरी है कि हम वाटर मैनेजमेंट को सुधारें, रिवर मैनेजमेंट को सुधारें और रिवर मैनेजमेंट की हम टेनिंग भी दें। जिस वक्त इस तरह के जहाज, इस तरह की स्टीम बोट हमारे इन दरियाओं में इन जलमागों के माध्यम से चलगी तो ये जिन इलाकों से होकर गुजरेंगी, तो रास्ते में श्राने वाले जो गांव हैं उनमें रहने वालों को नौकरियां मिलेंगी, उनको रोजगार मिलेगा। यह जधरी है क्योंकि सड़क के किनारे जो बैठे हैं, उनको रोजगार मिलता है। रेल लाइन के किनारे जो बैठेहैं उनको रोजगार मिलता है। लेकिन जो नदियों, दरियात्रों के किनारे बैठै हैं वे सारे दिन मछली ग्रौर केकडे ही पकडते रहते हैं ग्रौर उनको कोई रोजगार नहीं मिलता है। उनको रोजगार दिलाने के लिए यह जरूरी है। जब ये जलमार्ग खुलेंगे तो इनके साथ रिवर गैनेजमेंट होगा, वहां पर डि्लिंग

करनी पड़ेगी और बीच से बालू को निकालन की, डी सल्टशन करने की जरूरत पड़ेगी। इसके कारण उन लोगों को रोजगार मिलेगा और काफी लोगों को रोजगार मिलेगा।

महोदया, केरल के लिए यह जो कदम उठाया गया है, यह बहुत महृत्वपूर्ण है। मैं इस बिधेयक का समर्थन करता हूं कि गंगा प्रोजक्ट जो है उसके ऊपर भी ध्यान दिया जाय। कम से कम इलाहाबाद से कलकता का जो रास्ता है, वह ग्राप चालू करें ताकि जी उटी रोड, जो शेरशाह सूरी की बनायी हुई सड़क है, उस पर भीड़ कम हो श्रीर जल्दी से जल्दी श्रीर कम से कम पैसों में सामान एक स्थान से दूसरे स्थान तक पहुंच सके श्रीर करल बिहार, रूरल उत्तर प्रदेश श्रीर करल बिहार, रूरल उत्तर प्रदेश श्रीर करल बाल के लोगों को नौकरी मिल सके। इतना कहते हुए मैं श्रपना वक्तरय समाप्त करता है। धन्यवाद।

SHRI ARANGIL SREEDHARAN (Kerala): At the outset I thank Mr. Ahluwalia for highlighting the problems of Kerala as far as inland water is concerned. I rise to support the Bill not because this is concerned. I rise to support the Bill not because this is an ideal measure and touches all aspects of the problem. It does not touch even the fringe of the problem. We have 1900 kilometers of kilometers of navigable inland waterway in Kerala. We have 45 rivers, and life in Kerala has an inseparable link with rivers and water. It is a land of watermen. But we have to look at the picture of the country as a whole.

The hon, Minister rightly pointed out that development of transportation is very important. Development of transportation and communication is vital for the development of any country. What is our progress in transportation? Even today when we are in the threshold of 20th century, our biggest means of transport is the bullock-cart. Our biggest producer of energy is not electricity but bullock-cart. There has not been an integrated policy in regard to the develop-

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ment of transportation in this county. Thishas created a lot of problem. Some of the areas in this country are not accessible by road or rail but most of the parts of the country are accessible by water. If waterways were developed not only our economy would have developed, but we could have solved our law and order problem also. We have law and order problem in various parts of the country. We are not able to take the law enforcement agencies to these areas due to lack of transportation, due to the meagre communications that we have. When Lenin introduced the NEP system in the Soviet Union, he gave top priority to transportation. Even to food. cave he second priority because movement is a pace of progress. Today the hallmark of the Twentienth Century, in its twilight is speed. Everything is decided by speed, the speed with which you can build projects, the speed with which you can tackle problems. Against this background. if you look at Kerala, during the last so many years. nothing has been done. This Bill was introduced in 1989. The estimated cost, at that time, was Rs. 42 crores. Now it has gone up to Rs 62 crores. Therefore, because of the delay, the cost has increased. Because of the delay, we have not been able to biuld this vital waterway, which is a traditional waterway.

Madam, as far as the waterways in Kerala are concerned, in South Kerala, the waterways were built by the Maharajas. In North Kerala, they were built by the British administration. Under their control, the waterways were developed. After the advent of freedom, the waterways have not been developed to the extent they should have been developed.

[The Vice-Chairman, (Shri Shankar Dayal Singh in the Chair]

The hon. Minister referred to the Kovalam-Kasargod waterway. He said that it would cost Rs. 800-900 crores. . . .

SHRI N. E. BALARAM: It is distance

SHRI ARANGIL SREEDHARAN: I am sorry. It is distance. But this is not a big task before the Government. I would like to point out that when Mr. V. P. Singh's Government was there, they thought of a railway link from Bombay to Kanyakumari. Then, the question of paucity of funds came up. The then Railway Minister took a bold decision to start the Konkan railway project. He moved the concerned States and, with the involvement of the concerned States, the Konkan Railway Corporation was started. Now, the Konkan Railway is in the offing. In the same way, let us thave this waterway up to Kasargod. From Kasargod you can go up to Mangalore. Then, from there, you can go to interior Karnataka. (Interruptions) In the South you can start from Nagarkoil. It will touch a vast part of the sourthern side of the country

Therefore, I would request the hon. Minister. He should not just stop by saying that we do not have sufficient resources. If there is a will, there is a way. If there is a capacity, you can do it. Particularly, the hon, Minister is a dynamic person. If he puts his mind to it, the amount can be raised and this waterway can be built. If this waterway is not built, it is going to be very difficult to meet the transportation demands of Kerala

Another thing I would like to draw your attention to is, there is large-scale unemployment in the country. How do we provide employment to these people? In the U.S.A. when there was recession. President Roosevelt introduced a new-system. He took over a number of projects commissioned those phojects and a large number of people were employed. In our country, majority of the people who are unemployed are illiterate, even in Kerrala. Kerala has its share of illiterate and semi-literate people.

But these illiterate people will 4 P.M. not be able to do any one of those sophisticated jobs.

[Shri Arangil Sreedharan]
We talk of job reorientation. Naturally, more jobs can be given provided such projects are undertaken.

The National

I don't want to lengthen my speech. The Minister has brought a non-controversial Bill. I would request him to look at it from a more national and integrated point of view. Kerala is a part of this country, and development of Kerala is development of India. If we look at it from that point of view, it should not only be taken up as a Central project, but we should also be able to involve the State Government and the Disrict Councils.

The District Councils are a dynamic instrument of social change. In my State there were powerful District Councils. But the powers of these District Councils have been taken away when Congress came to power.

SHRI V. NARAYANASAMY: Achha?

SHRI ARANGIL SREEDHARAN: Yes, most of the powers have been taken away, and today they have been reduced to figure-heads. That is what you find in Kerala.

SHRI V. NARAYANASAMY; Communists have manipulated...(Interuptions)

SHRI ARANGIL SREEDHARAN: Whether they are communists or non-communists, it was the LDF Government which held elections to the District Councils, and out of 14 District Councils, 13 were captured by the LDF. So, after Congress came to power, it took away all the power. So, today the District Councils are namesake bodies.

SHRI N. E. BALARAM (Kerala): Ornamental

SHRI ARANGIL SREEDHARAN:
Ornamental, Yes, because it has been written in the Congress manifesto that decentralisation would be effected by the Congress Party. The Congress Party never believed in decentralisation. Congress never believed in non-violence.

THE MINISTER OF STATE OF THI MINISTRY OF SURFACE TRANS PORT (SHRI JAGDISH TYTLER): You speak on the subject... AInterruptions

SHRI ARANGIL SREEDHARAN: Sir when I speak, I am prepared to come to the subject. When our partyman spoke, you never said this.

SHRI JAGDISH TYTLER: No, no, stopped him. I stopped him. (Interruptions)

THE VICE-CHAIRMAN (\$HR) SHANKAR DAYAL SINGH): In his reply the Minister will speak on that Don't worry.

SHRI ARANGIL SREEDHARAN: have hope in this Minister because he carries energy, he carries drive. On the floor of this House I would request him to consider our demands more sympathetically and institute steps to have wider waterways which can become life-line of Kerala.

Thank you, Sir.

SHRI V. NARAYANASAMY: Mr. Vice-Chairman, Sir, thank you for giving me this opportunity. I rise to support the Bill, the National Waterway (Kollam-Kottapuram stretch of West Canal and Champakara and Udyogmandal Canals) Bill, 1992... (Interruption)

Sir, this stretch of area is to be taken over by the National Waterways Authority. It will definitely provide more facility for transportation of people and goods. Kerala is a beautiful place. We can find water in the canals throughout the year. The back waters of Kerala are being fully exploited and are being used by the people for navigational purposes, transport purposes.

Sir. I have been regularly visiting some parts of Kerala, especially the Cochin area. There I find in the back waters there is hubbub of activity going on. Transport of goods and passenger movements are taking place regularly in those areas. Especially in Kerala we find that

for the people who live in the islands there which could not be connected either by road or by rail, the waterways are the only source by which they can reach their destinations.

Sir, originally, the Trivandrum-Kasargod Plan was envisaged, and a survey was conducted. According to the survey, it takes ten hours by the waterways to go from Trivandrum to Kasargod. By vail or by road, it will take more than 40 hours, from 38 to 40 hours, to reach Trivendrum from Kasargod. Therefore, it shortens the ime and also adds to the economic activity. But the hon, Minister while stating that the Government could not provide more funds for the entire route, has reduced the area. A survey was conducted from Kovalam to Manjeshwar. Between Kovalam and Cochin the survey was conducted initially. Thereafter it was extend to the other areas also. But when we go through the report, we find that Mr. J.V. Raraikal, the then Chairman categorically stated that the area will be covered between Trivandrum and Kasargod. As Mr Rajgopal has said, we find only 205 kilometres of the total length of 900 kilometres is being covered by the State

According to the Survey, for transportation of goods alone in our country 35 per cent of the fuel produced is being used. It is found that one horse power of energy is required for transportation of 150 kilograms of goods by road and 500 kilograms of goods by rail. But in the case of waterways 4,000 kilograms of goods can be transported by one horse power. Therefore, it is the cheapest mode of transport. It is definitely helping the people for the purpose of goods and pasenger movements,

If we go through other aspects, I would like to say that in Kerala alone 1.895 kilometre range of waterway is allable. Of the total length of 14.500 atres of waterways in the whole 20 per cent of it is in tittle has been done the waterways in

Bill, I would While supporting the like to submit to the hon. Minister about pending for other schemes which are Minister implementation. As the hon. has said several viable projects have been proved or are at the planning stage e.g. Bramhaputra area, Godavari, West Coast Canal and Krishna. In the case of West Coast Canel a part of it has been done. But in other State several projects are Especially in the Delhi still pending. area, from where the hon. Minister comes, and where the mass-rapid transport system could not take off the ground, in the Yamuna area 60 kilometre range within the periphery of Delhi was planined. Now that the Delhi population is increasing and the passenger movement is also increasing, and because the functioning of the DTC is very well know to the hon. Minister, if the periphery is developed. I think the major population of Delhi can use that water transport for movement within the Delhi area.

Now I come to the Buckingham Canal It is a prestigious project and has been pending for a long time. This project was sanctioned and funds were also provided for it, but its implementation has been moving at a very slow pace. Only a part of the amount has been utilised. The authorities from UK have approached the Government of India for taking up this canal system. The Overseas Development Agency of the British Government wanted to help the Government of India in respect of the Buckingham Canal system which I think the Government can very well accept either as a joint venture proposal or get financail assistance from that authority so that the Buckingham Canal project can be implemented. This project covers importnat States like Andhra Pradesh and Tamil Nadu. If this scheme is impletransport of goods much easier between Tamil Nadu and Andhra Pardesh. That will also save a lot of expenditure to the exchequers of the State Governments. On account of transport and rail transport crores and crores of rupees are being spent. This Buckingham Canal system will definitely

[Shi V. Narayanasamy] save a lot of money to the Government when the initial investment is made.

projects have Sir in Gujarat some been brought forward. According to the Tapti river and the Narmada river, several schemes have been planned and some of the schems have not been implemented. The hon Minister in his speech has said that he could not find funds for implementing various projects through the National Waterways. I would like to submit to the hon. Minister, some private entrepreneurs and companies are prepared to cooperate with the Government for funding certain projects which they find viable. The Government can enter into an agreement with them. The Government can deal with that. Otherwise the hon. Minister can go very well to the market for floating bonds. Konkan railway project is being implemented through bonds scheme. doesn't he go to the market to float bonds for raising resources? There are various means for raising resources. When he project is made viable, then, there is a scope for getting sources for implementing the project.

Sir. I visited China and found the Waterways system being fully utilised by that country. I found there the roads and the canals running parallel to each other, The Government of China uses the waterways system for passenger movement and transportation of goods and also for irrigation purposes. This is helping them a China has developed the terways system. The Chinese have overcome the starvation problem inspite of a large populaion. They are thriving only because of the better waterways system. They have developed it in the rural areas and also in he urban areas.

I support the Bill brought forward by the hon. Minister before this House. Now the Waterways system has been declared between Trivandrum and Kasargod. I request the hon. Minister to declare other areas also stage by stage so that these can be implemented in a phased mannr and the long cherished wish of the people of Kerala can be fulfilled. with these words I conclude. Thank you.

श्री मोहम्यद सलीस (पश्चिमी बंगाल) : उपसभाध्यक्ष जी. मैं इस जिल का स्वागत करता हं, लेकिन जो सीमा इस विधयक के द्वारा ठीक किया गया है मैं समझता हं कि इसे अगर जो कोलम-कोट्टपुरम स्टेच् एक स्टेट के बारे में बताया गया है, उससे भ्रगर कसाल रूट से परसाला तक एक्टेंड किया जाए तो पुरा केरला को फायदा करने वाला है। दूसरी बात जो मैं कहना चाहता हं वह यह है कि सिर्फ सरकार इसे घोषणा कर दे और घोषणा तक सीमित रहे, ऐसा नहीं डोना चाहिए। इसके विकास के लिए जो जल मार्ग है और खास कर जब राष्ट्रीय जल मार्ग के रूप से ग्राप घोषणा करते है ताकि इसकी सविधाज नसाधारण को मिले इसका बंदोबस्त भी मंत्री महोदय के विभाग के द्वारा करना चाहिए । चंकि हम वर्षी से इस जलमार्ग, सिर्फ क्रेरल नहीं दलिक पूरे देश में इसको जो तरक्की होनी चाहिए थी, जो विकास होना चाहिए था हमारी जरुरत को परा करने के लिए और इसे हम छोड़ दिए । तारीखी तौर पर ऐतिहासिक रूप से हम श्र^गर देखेंगे तो हमारे देश में रोडबेज और रेलवेज पहुंचने से पहले सडक ग्रलावा ज्यादातर लोग जलमार्ग पर ही भरोसा करते थे। हम देखते रहे, एक के बाद एक जलमार्भ बंद होते गए, चाहे यह नेबी-गशन के लिए समस्या बनी हो या दूसरी समस्या बनी है । फिर, दूसरे ग्रीर जिकास की और भी हमारा तजरिया था. उससे हमते जलमार्ग के विकास परकाफी दिनों तक ध्यान नहीं दिया । ग्राखिरकार, जब सडक-मार्ग में और रेल मार्ग में इतना ज्यादा बोझ डाला जा रहा है, ग्रोवरलोडेंड भी है और खर्चीला भी है ज्यादा पैसा उसमें लगता है तो हमें मजबर होकर पानी की छोर, जलमार्ग की श्रोर देखना पड रहा है।

महोदय, मैं बंगला से ब्राया हूं। ेरल की तरह बंगाल में भी, पूर्वी भारत में ब्राबादी से पहले हमारे, टेंग्यार वाटरवज रहा, वा मेंगना । ज्याठ के अपर लोड ले जाना हो, इस पर डिपेन्ड करते थे। करल में भी, जब भी मैं केरल गया तो सारे लैंडस्केप देखने से यह लगता था, जैसे मैं बंगला से स्राया हूं। पूरे वस्ट कोस्ट में यही स्थिति है।

महोदय, हमारे म्रहलुवालिया जी कह रहे थे टुडिशनली पुरखों से, कई पुश्तों से इस तरह से चलता श्राया है कि माझी, मल्लाह ग्रपनी बोट बनाते थे, देशी बोट श्रौर उसीतरह से वह श्रपता काम लेलेतेथे, लेकिन ग्राज जिम्मेदारी सरकार की है कि उसमें किसी तरह से विकास करे और ज्यादा ध्यान देकर उस वर जरा नजर डाले। ग्रभी हम जब पोल्यशन की बात करते हैं तो स्राप जानते हैं कि जलमार्ग का जब इस्तेसाल करते हैं तो जो रोडवेज और रेलवज का पोल्यशन होता है उसमें सुधार लाते की कोशिश कर सकते हैं क्योंकि यह जलमार्ग लस पोल्यटड है । यहां तक खर्च की बात है, हमारी ऊर्जा लंकट हम ग्रकसर सुना करते हैं, लेकिन कम ऊर्जाका इस्तेमाल हम जलमार्गके माध्यम से कर सकते हें बनिस्वत रेख मार्ग के।

मैं उस तफसील में नहीं जाऊंगा, जैसा
प्रहलुवालिया जी बता रहे थे, कई उन्होंने
उदाहरण दिए, मिसाल दी कि किस तरह से
कई सो किलोभीटर का फासला जो है वह
कम होता है। हमारे वहां जो गहर श्रौर गांव
बसे हैं वह नदी के कितारे-किनारे, कैनाल
के जिनारे-किनारे इस तरह बस गए हैं।
इस तरफ हम तरवकी देना चाहते हैं तो मंत्री
सहोदय का मैं ध्यान श्राक्षित करना चाहंगा
कि सिर्फ बाटरवेज की सीमा करके श्रौर
उसकी धोषणा करके काफी नहीं होगा, हम
मैं एक कोडिनटड मृब होना चाहिए क्योंकि
प्रभी धलहदा-श्रलहदा तरीका है। चूंकि

हम अगर नदी का इस्तेमाल करना चाहते हैं, जलमार्ग का इस्तेमाल करना चाहते हैं तो रेल से उसको कई जगह जोडना पडेगा, सडक से उसको कई जगह जोड़ना पड़ेगा ताकि उसका पूरा लाभ हमें मिले। हमने चंकि इतने दिनों तक जलमार्ग के ऊपर ध्यान नहीं दिया, हमारे जो डिफरेन्ट फार्म्स ग्राफ ट्रांस-पोर्टेशन हैं उनकी डेवलपमेंट की हमने नजरे नहीं दिया कि किस तरह से एक जगह से दूसरी जगह उत्तर कर स्राया जा सकता है। हमने खुद देखा है। जब मैं बच्चाथा। मैंने बच्चन से देखा कि हावडा-ब्रिज ग्रोवरकाउटड होता जारहा है, लेकिन गंगा नदी है, नदी के उपर से तो गाड़ी लेकर जा रहे हैं, लेकिन नदी का व्यवहार नहीं हुम्रा। म्रभी वहां पिछले कई सालों से मैंन यह देखा कि टेन से उतरते हें हावड़ा त्रिज पर, लांच पकड़ते हैं ग्रौर लांज से कोस करके फिर ग्रपने शहर में पहच जाते हें। तो मंत्री महोदय का मैं इस तरफ ध्यान आकर्षित करना चाहता हूं कि ऐसे इस्तेमाल में ले स्राया जाए, व्यवहार किया जाए । ऐसे हालात में वह राज्य सरकार को या दुसरे जो म्युनिसपल कार-पोरेशन है उनको भी सहायता देने का बंदो-वस्त किया जाए ताकि कोर्डिनेट डेवलपमेंट हो, एक केसाथ दूसरे को जोड़ करके।

एक और बात की ओर मैं ध्यान स्नार्कावत करना चाहता हूं मंत्री महोदय का, कि सभी सेंट्रल रीजन वाटर ट्रांसपोर्ट कारपोरेशन जो हैं, जो असम तक, नार्थ ईस्ट तक कलकत्ता से जलमार्ग के द्वारा बंगला देश के अंदर से वह: पहुंचाता है सामान, उसकी और भी तरक्की होनी चाहिए। हम यदि यह कोर्डिन्टड मूल करते हैं तो लिपुरा तक कलकत्ता से जोड़ा जा सकता हैं कुछ जल मार्ग से और कृष्ट सड़ के द्वारा या रेल के द्वारा। इस [श्री मोहम्मद सलीम]

तरह म एक के साथ दूसरे को जोड़ सकते हैं ताकि सामान हो या लोग हों, उन्हें हम श्रासानी से ले जा सकते हैं। श्रब तो वह विदेशमंत्री से बात करके वह बंदोवस्त कर सकते हैं ताकि हम बगला देश के ग्रन्दर से सामान ने जा सकते हैं, ब्रसम में, वेकि । लोग नहीं जा सकते । पैसेंजर ट्रैफिक के **बाके में भी क्या** सरकार को ध्यान है कि वह या जाम कर सकते हैं। इस ग्रोर भी ध्यान दें। ग्रौर मैं ग्राखिरी 📶 बात, मैं फिर यह मन्रोध करूंगा कि जब में इस विधेयक का समर्थन करता हर्ीतो इसको ग्राप जरा एक्सटेंड कर 🕷 दें, परसाला तक, ताकि पूरे केरल के इलोगों को इसका लाभ मिल सके ग्रीर सिर्फ घोषणा तक इसको न रखें बल्कि घोषणा के बाद इसके विकास के लिये, जल थल <mark>के विकास</mark> के लिये जो काम है बह करें, क्योंकि कलकत्ता से इलाहाबाद ∦हमने देखा है कि राष्ट्रीय जल-मार्गा के रूप में घोषणा कर दी गई थी लेकिन उसका मेंटेंनेंस करना है ग्रौर जलमार्गों को ग्राप <mark>ग्रगर मेंटेन नहीं करते हैं तो</mark> वह खत्म हो हो जाते हैं। ग्रीर दूसरे जो सहायता देनी है जलमार्ग के विकास के लिये चाहे वह जेड़ी हो, चाहे वह फेरी हो ग्रौर दूसरे बदोवस्त के लिये, उसमें भी ध्यान देगें । तीसरा सवाल यह है कि बहुत से केनाल, नदी ऐसे हैं जिनको ग्रगर जोड़ लेते हैं, कनेक्ट कर लेते हैं, तो राष्ट्रीय रूप से हम एक जगह से दूसरी जगह को जोड़ सकेंगे। तो कुछ कन्वरशन या कृछ नया कनेक्शन करके हमारे जो जल-साधन हैं उनको हम **ग्रौर** ज्यादा रूप से पैसेंजर टै़फिक ग्रौर गुड्स ट्रैफिक के लिये इस्तेमाल कर सकेंगे और देश को एक किनारे से किनारे तक **ग्र**ीर नजदीक से ले ग्रायेंगे, पर्यावरण पर कम करके यह अनुरोध करते हुये मैं अपनी बात समाप्त करता है। धन्यवाद।

شری محرسلیم «کیتیجی بنگال"؛ به أيب سهماا دھيكيش جي بيں اس بل كا مواكت كريًا بول ـ ليكن جوسيما اس ورھے یک کے دوارا تھیک کاکہاہے۔ يين تمحصة ابول كه أنته اكر حوكولم گوٹا یورم اسٹویح ایک اسٹی<u>ٹ کے</u> بارسے میں بتا یا کیا ہے۔ اس سے اگر راحاشے توپورے کہرالاکو فائدہ کہنے والاسبے - دوسری بات جو ہیں کہنا چاہتا ہوں وہ پیرسیے کہ صرف سرکارا سے کھی شناکردے اور گھوشنا تکسیمت رکھے ۔ ابسانہیں ہمدنا جا جیتے ۔ اس کے وکاس کے لیے جوجل مارک ہیں اورخاص کر حب را متر ریا مارک سے روپ سے آپ گھونشنا کرتے ہیں تاکہ اس کی *موہدھاجن سادھارن کو ملے*۔ اس کابندوبست بھی منہ ی مہودے کے وہماگ سے دوراکرناچاہئے۔ بیچ ں کہ ہم ورمتوں سے اس جل مارک ۔ ف کیرل نہیں بلکہ پورے دیشمیں اس كى جوتر قى أبد نى جاسبتے تقى -اس كابووكاس بوناجا بيئ بقيابهاري حروديت كحربزراكريت كصلن اود

جاہے سامان ہے جانا ہو یا دو سرا یوڈ ہے جانا ہو۔ اس پرد ڈ بین ڈکرتے تھے۔ کیرل میں بھی ۔ جب بھی یں کیرل گیا توسار سے لین ڈاسکیپ دیجھنے سے یہ لکت تھا۔ جیسے میں بنگال سے آیا ہوں۔ پورسے ولیں کوسٹ میں یہی استخفی ہے۔

بهودب - ہمارے آھلووالیہ جى كهه رب تھے شريڈ شنلي پر كھوں سے بھتی پیٹنتوں سے اس طرح سے جيستاآ ياسه كه ماحبى ملآح أبين بوٹ ہزاتے تھے۔ دہیں پوٹ اوراسی سے وہ ابناکام نے کیتے تھے۔ نیکن آج ذمتہ داری سرکاری مے کہ اس میں کس طرح سے وکاس کرے اورزیادہ دھیاں دے کر اس برزرانظرڈانے۔ اہی ہم جب یونیوشن کی بات *کرتے ہیں تو آ*پ جانتے ہیں کہ حل مارک کا جب استعمال کرتے ہیں توجورو دوبیر اور رہار برا پونیوسٹن ہو تا ہے ۔اس ہیں سرھار لانے کی کوشش کرسکتے ہیں۔ کیونکہ يەحل مارگ لىس بولىيوشى لرىپى - بىمال خریے کی بات ہے - ہماری ارحاکاسنکٹ بمراكثر فسناكريت بي بسيكن كم ارجا

أسے ہم چھوڑ دیتے ہیں۔ تاریخی طور براتبهاسک روپ ہم اگرد کیمیں گے۔ ہوہمارہے دیش میں *روڈ وہزا ور* ر ملوبز بہونچنے سے پہلے مطرک کے ا علاوه زیاده تربوک جل مارنگ برر ا ہی مجروسہ کرتے تھے۔ہم دیکھتے رے - ایک کے بعد ایک جل مارگ بندہوتے رہے۔ چاہے وہ ببوی كنيش كے لئے سمسيابتى ہو يا دومر سمسیابن ہے . مھر۔ دوسرے اور وکاس کی اور مھی ہمارا نظر ہیہ 🕯 كقا ـ اس وجرسن بم نے جل مارك کے وکاس برکا فی دبوں تک دھیان نهیں دیا - آخر کار۔ جب سٹرک مارک مي*ں اور ربي مارگ ميں ا*تنازياً ده بوجو ڈالاجار ہائے۔ اوور ہوڑ بھی ہے **اورخرجبیل بھی ہے** ۔ زیادہ ہیسیہ اس میں لگتاہیے توہمیں مجبور ہوکہ اپنی کی اور حیل مرارک کی اورجیہ ایڈرہا ہے -مہودے - بیں بنگال سے ہیا ہوں-كيرل كى طرح ميس مجى ليوروى بعارت میں تھی رادی سے بیدا ہمارے دلین كاسب سے بھاواٹرويج رياسے -وەڭنىگا برىم بېتر اورىسىگەنا - زىلادەتر بوگ اسی یا ٹی کے سے او بیر۔ ۔

[RAJYA SABHA]

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کا استقال ہم جب مارگ کے ما دھیم سے محرسکتے ہیں۔ بنسبت رمیں مارگ سے۔ بين استفصيل مين نهين جاؤراگا -جبيباا ہووالیہ حی بتارسیے تھے ۔ کیسے الفول نے ادھارت دیئے -متالیں دیں کی کس طرح سے کئی سو کلو میر کا فاصلہ جوہے وہ کم ہو تاہے بہمارے د ہا*ں جشہرا درگاؤن بسے ہی*ں وہ ندی کے کنا رہے کنا رہے کینال سمے کمنا رہے کنا رہے اس *طرح ہیں گئے* ہیں ۔ اس طرف ہم تر قی ڈینیا جاستے ابن وتومنترى جي كارهيان أكريشت كراجا بهون گاكه صرف وامرويج كي سيماكرك اوراس كي تكوشنا كرك کافی نہیں ہے . ہم میں ایک کوراڑی نييو ‹‹موو ،، بهو ناچا سيئ كيونكه الجي علىٰ وعلىٰ وه طريقه ہے ۔ جو كر مم اگر ندی کا استعمال کرتا چاہے ہیں۔ ص مارگ کااستعمال کرناچا <u>بیت</u>ین. توریل سے اسکوکئ جگہ جوڑ ناپڑے كا يسرك سے اسكوكئ جكہ بورنابي گا تأکه اس کا پورالا بھامیں <u>مد</u>ے۔ ہم نے جو نکہ اتنے دیوں یک جہل ماری سے او بررصیان بہیں دیا۔ ہمارے جو ڈفریزے فارس مون

مُرانسيورُ ليشن بي أن كي دُريالي شعب كى بهم نے نظر نہیں ڈالی كس طرح سے أبجرجك سير ووسرى جكرا تركرجا يا ماسكنان - يم نے ۋردىكما ہے۔ جب ایں بچہ کھا۔ میں نے بچین سے ديجها ہے كه ماوٹرا برج او در كراور رُ ہوتاجاریائے۔ایکنگنگاند وسے ندی کے اور سے توگاڑ ک ہے الب ہیں۔ نسکن ندی کا ویو ہار نہیں ہوا۔ اہبی و ہاں بچھلے کئی سالوں سے ہیں۔ نے بروچھا ہے کہ ہوگ ٹرین سے اتر ہے ہیں۔ باوٹرا برہے پیسے لانے پیکھتے ہیں اورلا بخ سے کواس کر کے مجھراپیے متہر ببرونے جاتے ہیں . تومنتری مہورے كامين اسطرف وهيان الرشت كرنا جا ہوں گاکہ اُسے استعمال میں ہے آیا ہے۔ ویو بارکیاجائے۔ ایسے حالات میں وہ راجبہسرکارکوبا دوس ميونسيل كاربوريشن جوببي آثن كوسجى سهأتنا ديين كابن وبست كياجليك تأكُرُ كُو آر ڈینینڈ ڈیو ٹیمندھ ہو۔ ایک كساتة دوسرك كوجو ركمك ايك اور بائت كى اور يسي دھيان ا کریننت کرناجا برتا ہوں منتری مہود ہے كأيكه الهي سينترل ريحبن مين واطرقرانسبوط

كاربورسي بوسے - جوآسام يك . نارتھ ایسط تک کلکۃ سے جل مارک کے دوار بنگلہ دستی کے اندر وہاں بینا یا سے سامان ۔ اس کی اور بھی تر**قی ہو جاہئے۔** ہم یدی پہ کو آرڈ بینٹ ڈمو دُ کرتے ہیں توتر ببوره تك كلكته سيحور أحامكت ہے ۔ کچہ عبل مارگ سے اور کچھ پسٹرک کے دوارا یاریل کے دوارا۔ اسطرح ہم ایک کے ساتھ دوسرے کو تھوڑ سکتے ہیں تاکہ سامان ہو یا بوگ ہوں۔ الفيس بم آساني سے سے اسكتے ہيں۔ اب تووه ودسی منتری سے بات کرے یہ بندوست کرسکتے ہیں ۔ تاکہ ہم بزنگلہ دلیش سے اندر سے سامان ہےجا سکتے ہیں۔ آسام سے دسین **بوگ نہیں جا سکتے۔ بسنچر ٹریفک کے** بارے بیں بھی کہا اُٹ کا کو بی دھیا ن ہے کہ وہ بہ کام کرسکتے ہیں - اس اگور

ہی ذرا دھیاں دیں ۔ ادر پی آخری بات ۔ بیں پھر یہ انورودھ کروں گاکہ جب بیں اس ددھیک کاسم کھن کرتا ہوں تو اُس کو آپ ذرا اکیٹینٹر کر دیں پرسالاتک ۔ تاکہ پورے کیرل کے توگوں کواسس کا لاہے مل سکے اور حرف گھوشنا تک

اس کونہ رکھنیں بلکہ گھوشنا کے بعد اس کے وکاس کے لئے جل پھھ کے دکاس کے بینے بوکام ہیں وہ کریں کیونکہ كلكة سےالدا باد بلم نے دیکھاہے کہ راستے میں مارک سے روپ میں كھوشناكردى تئى كھى لىيكن اس كا جو مینشینس کرناہے اور حب مار گوں کو آب اگرمینٹین نہیں کرتے ہیں تووہ ختم ہوجاتے ہی ۔ اور دوسرے جو إن كوسها كميتا ديتى ہے على أرك كے وکاس کے گئے۔ جاہے وہ جبیٹی ہو۔ چاہے وہ فیری ہوا در دوسر سے بنرونست سے لیے اس ہیں بھی وہ دھیان دیں گے۔ تببیارسوال یہ ہے کہ بہرت سے کینال ۔ ندی ایسے ہیںجنکو سم ا کر بور لیتے ہیں کنیکٹ کر لیتے ہیں توراشٹریہ روب سے ہم ایک حبکہ سے دوسری جگہ کو حوٹرسکیں گے تو کھے کنورسن یا کچھ نیا کتنیکس کرمے ہمارے خوجل سادهن بي أن كوهم اور زياده روپ سے سیخبرٹریفک اور گڈ س ٹریفنگ کے لیئے استعمال کرسکیں گے۔ اوردنین کوابک کنارہے سے دوسرے كنارى تك اور نزديك بي جائين کے۔ پر یاورن بر کم آگھات کرکے

یا افروده کرتے ہوئے میں اپن ای سمایت کرنا ہوں دھینے واد ۔

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra); Mr. Vice-Chairman, Sir, thank you very much for giving me this opportunity to speak on this Bill. Though this is a Bill yet this is very important because water transport is one of the most important modes of transport which has been neglected for a very long time. In fact, this is one of the most energy-efficient transport systems which has a very low pollution effect and which has a lot of potential for employment generation. Sir, long long ago, there was a mode of water transport from Allahabad Haldia. Ganga-Bhagirathi-Hooghly the longest water transport route avail-In the same way, able in our country. the Sadia-Dhubri stretch in the Brahmaputra river has been declared a National Waterway. This is a very small National Waterway Similarly, the Kollani-Kottapuram stretch of West Coast Caral is a very small National Waterway which is based on the Hydrographic survey and techno-economic study. This Waterway has a length of 205 kms only and estimated traffic potential is 3.5 million Water transport is сотрагаtively cheaper. As compared to the National Highways, its maintenance charges are also very much less. It does create any pollution and there is a of potential for employment generation. If we scientifically study the development of the Waterways, we can develop tourist centres on both sides of the canals, we can lay gardens and hanging restaurants on the both sides of the canals which would give rise to beautiful tourist spots in the country. I fully support Bill and I demand that more and more waterways should be created in OUT country.

Coming to my State, we don't have any National Waterways. But a ship service was there from Bombay to Goa for a long time and the people from Bombay who had to go to Goa, used to

start their journey in the evening and used to reach Goa in the morning. There is a close relationship between Bombay and Goa. But that service has been totally, stopped. If you see the coastal area, the entire area has got scenic beauty. It is just like a tomist sput. Right from Bombay to Ratnagiri and from Ratnagiri to Goa, you will find a beautiful sea coast. If we develop this area, a lot of tourists will be attracted to that place,

The hon, Railway Minister has sanctioned the Konkan Railway and the work is going on very fast. But travelling by a ship or a boat is much more pleasant than travelling by a train. It sayes time, it saves money and at the same time, it does not create any pollution. So this should be started.

Another thing is that we are more concerned with the problems of Bombay city. Sir, we are having three main local lines in Bombay—the Central Railway, the Western Railway and the Harbour line. There is a proposal to start a boat service right from the Gate Way of India in front of the Taj Mahal Hotel up to Nheva Sheva. If the boat service is started up to Nheva Sheva, it will reach within half-an-hour. Even by the railway it will take more than one and a half hours.

The New Bombay Project is also coming up. The New Bombay is as large as the Old Bombay. There is a huge population residnig in both the big towns. I request the hon. Minister to consider this because the problems of the Bombay city are vast and it is beyond the capacity of the State Government to tackle them. Unless the Central Government comes to the rescue of the State Government, those problems cannot be solved.

I would also like to suggest another thing. If a boat service is started from Nariman Point to Juhu or beyond that, then also we can reach from Nariman Point to Juhu in less than half-an-hour. Due to heavy traffic and load of passengers it is difficult to travel by a bus or by a train. There is an unbearable rush in the trains. A large population is

travelling by the railway during the daytime. If you go by train, you will find how inconvenient it is. If the boat service is started, that will be very convenient.

In the past there was a scheme. Ganga-Cauvery Link Scheme, which had been given by Dr. K. L. Rao, a former Irrigation Minister, In the Northern India there is chaos caused by .. very year we discuss in this House drought and floods. We raise various issues, so many people, animal_s and others have lost their lives and there is a great loss of property. A huge quantity of water is diverted towards South, Like the Ganga-Cauvery Scheme we should have a national rivers link scheme. We have the highways. We can go from Kashmir to Kanyakumari. Like we must go right from Mansarovar to Kanyakumari...

SHRI VITHALBHAI M. PATEL (Gujarat): What will be the cost?

SHRI VITHALRAO MADHAVRAO JADHAV: The cost is Rs. 20,000 crores.

SHRI VITHALBHAI M. PAIEL: At that time it was Rs. 20,000 ciers.

SHRI VITHALRAO MADHAVRAO JADHAV: Rs. 20,000 crores. may go to more than one lakh crores or two lakh crores. We have a plan Rs. 8 lakh crores. Two crore hectares of land will come under irrigation. is the biggest national water system. It is the biggest national waterway and you will get employment for crores of people. We have the greatest problem of employment. I don't say you complete it within one Plan-period. You can take two five year plans or three five years plans to complete the project. We want you to at least start thinking of project. Brahmaputra, Ganga-Cauvery, these are the rivers which do dance and cause great loss of life every year in the rainy season. It is very necessary to link these rivers.

As far as Maharashtra is concerned, we are having two big rivers, Godzvari and Krishna. These river starts from Maharashtra and flow through Karnataka

and Andhra Pradesh. They go to the Bay of Bengal. More in Andhra Pra-I am not worried if the waterways are created in Andhra Pradesh also. I am equally interested in it. Pradesh and Maharashtra, both are parts of India I request the hon. Minister to have some survey conducted. Can a waterway be created in Maharashtra on Godavari and Krishna rivers? We have some dams there. Big dams are there. If we can get the water from Jayapari, we can start a waterway right from Aurangabad up to Nanded, and that, up to Pochampad, the project is coming up in Andhra Pradesh. Even on Krishna which starts from Mahabaleswar and goes up to Nagarianasagar there are so many projects, Godavari Krishna are the biggest rivers of South India. It should also be seen wherever rivers are there, wherever floods are there where human life and property is getting perished by floods or due to nonmanagement of waterways. waterways could be creatted and there should a long-term planning. I have full feith in my dynamic Minister, Mr. Tytler, who seriously thinks to create some water transport system in Sir, water transport system is comparatively cheap. It is a very old transport system Even Britishers had also come to India by this Hooghly river to Allahabad. An old steamer running from Allahabad to Calcutta on This is a very old the Ganga river, transport system in this country. should be properly, scientifically studied and a waterway should be created. At present we are having only 19000 kilo-I hope that metres of waterways. the Eighth and Nnith Five Year 50,000 kilometres of waterways with be And a large created in our country. number of people of rural areas and tribal areas who are living on the bank of the river will get employment. With these words. I support this Bill.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH); Mr. N. E. Balaram, Mr. Balaram, your time is very limited.

The Nutional

SHRI N. E. BALARAM Sir. I would like to support this Bill, of course, with some criticism. But before coming to criticism, I take this opportunity thank the Congress Members who spoke from that side supporting the cause of Kerala on the question of expanding the West Coast Canal. Sir, my reasons for criticism are two. It has been brought after nine years of establishment of the Waterway Authority in India They took so much time to come with a pro-Of course, it will help Kerala. but it took too much time. According to m_v information, from 1967 onwards the successive Government in have been recommending for it. He can refer to the files He can see that they concerned, all of you know that the rail-Central Government they should help to construct a big canal through out Kerala. (Interruptions) It was in 1967 I know that. I was a Minister at that time. A project was sent to the Central Government. Unfortunately, it was heeded to. I am not criticising, but it is a fact. Now, when they have dome with a project, it is very limited. Even with this criticism I think, it is my duty to support this Bill. As far as Kerala concerned, all of you know that the railway haulage system is very poor. Somebody was saying that they have got many opportunities as far as railway is concern-No, it is very poor. If you check up the trains you can see what is real position of railway haulage system in Keraia. It is very poor. I don't want to take much time on that. If you can develop this canal system, the easiest area to develop the canal system, is according to my information, Kerala, Because from one end to other the length be about 850 to 900 knometres. are about 10 or 11 canals. I am speaking for the information of the Minister also. I don't know whether he has got that file, he may be having. There are more than 11 canals. Some canals are big like Canoli Canal which was tructed by a Britih Collector 130 years That canal was there and another 4 big canals are there. If efforts are made to link all these canals and widen those old canals, it is not a big thing to construct the West Coast Canal

The West Coast Canal is only a misne nor It is only a piecemeal legislation It does not even cover one-fourth o the area. In addition to these canals w have three big lagoons, back-waters. I all those things are connected—it require a big master plan, a big plan, part of the work was done by the Kerala Governmen -it would be helpful. According to my information two hydrographic and techno economic surveys were conducted. from Trivandrum to Kottur and another from Cochn to Badagara. This is my information and I don't know how far i is true. The surveys are of the opinior that construction of canals from Trivandrum to Badagara is a feasible scheme. That is what I understand If the Minister says that there is no finance to construct such canals, then I have nothing to say. What can I say? If there is any possibility of getting finances, my request is that we could have a canal from Kottapuram to Badagara which is not a long distance—it may be only 120 kilometres or 150 kilometres. This would be very much useful as far as Kerala is concern because large number of products, products like coffee, products like tea have to come from North Kerala. Our main transport is done by lorries. I do not know, everybody says that the cheapest transport system is navigation. So if such a long canal-it is not a very long one, another stretch of 150 or 200 miles -if that could be added, if we can make a project like that it will be useful to the people of Kerala. That was the demand one or two years back. It was raised in this House and the other House. Whenever we raised it the Members received the same reply that it will be considered positively. Now also the Minister was saying that he was submitting the Bill with an open mind and whenever there is an opportunity he would take it But I do not know what are the schemes that we are envisaging in Eighth Five Year Plan. If there some idea about the second stage of expanding the scheme I have no idea about the Eighth Five Year Plan. my request is, when you finalise Eighth Five Year Plan you could seriously consider extending the canal from Udyogmandal-in fact Udyogmandal' is only a part of it-from Kottapuram to Badagara. I am not suggesting Mangaswara immediately, that will take some time. But at the second stage if it can go up to Badagarai it will be immensely helpful to most parts of Kerala. I think the Government should seriously consider thei proposal when they finalise the Eighth Five Year Plan For the present I do not know what the Minister is going to do because he says there is no finance. What can I say? This is not only a demand but a desire. Some of the Kerala Members have said that there is a feeling in Kerala now that the area is being neglected by the Central Government I know the Central Government will not agree to it. Whenever they hear sound of neglect or the voice of the neglected they will say, "What is this? We are doing whatever is possible". But I will give you one example. They were having two trains for the last twenty years from Delhi to Trivandrum or Delhi to Kerala. But now we are having only one train. There are lakhs of Malayalees --we don't have jobs for all of us there, the jobs available are very, very minimum ce industry is not well-developed there

av.come and stav in different parts of kilomey How can they go back country, nearly one train? I don't Kerala alone So, 'll But what I for full utilisation of fit's very bad. Kerala. vou can rea.

here have supported our cause of extending it further by some 200 kms. I think that this can be and should be considered seriously by the Minister. These are the points which I wanted to make. Thank you

SHRI JOHN F. FERNANDES (Goa): Thank you, Mr. Vice-Chairman. I rise to support this Bill for declaring the Kollam-Kottapuram stretch of West Coast Canal and Champakara and Udyogmandal Canals to be a national waterway. Sir, this Indian Waterways Authority of India Act was passed in 1985. This has been in force for the last seven years. n t it is disheartening to note that this is only the third National Waterway being declared by the Government. With the modern energy orisis throughout the globe, we have to go to nature. And it is sad that the Indian road condition is so bad that every year we waste Rs. 1500 grores worth of fuel. This is because of the very bad road condition. The same fuel if it is put to use on the waterways, we can carry 10 tiraes the goods and passengers. In the Statement of Objects and Reasons, the hon. Minister has mentioned that the main thrust of this is to lower the cost of transport, energy efficiency, generation of employment among the weaker sections of the society and less pollution Sir, I would like to mention here that it is not only going to create less pollution but we can also have zero pollution because transportation on the sea can be done by using the man power and the wind power. So I request the hon Minister to see that more and more rivers throughout the country are declared as National Waterways. For example, in my State, we have two main rivers. Rivers Zuari and Mandovi, which had been identified by the Committee set up by the Government to be declared as National Waterways. These two rivers have formed a major port at Marmugao harbour. I am happy that these two rivers are also joining the harbour in Cochin which is a major national coast in our country. The Minister had replied in the last Session that there is paucity of funds. We de agree that our country is not very rich. Ve don't have much of resources. But as the Minister has come with innovative ideas, may I know from the hon. Minister whether they will think of privatising this National Waterway also as they have planned to privatise the National Highways? I think the Minister should give priority to the ntaural harbours, especially Marmmugao harbour, because the income of this State is Rs. 150 crores per year by way of foreign exchange. But from this, hardly anything is used. Sometime, we get a little fund from the Centre to maintain this waterway. And most of this is used to maintain the bunds because for the movement of mineral-ore barges through these two rivers to the harbour, [Shri John F. Fernandes]

the bunds embanking the river and paddy fields are being demolished and this money goes only for maintaing these bunds rather than dredging these rivers. Our country has been in the forefront to be the champion of many international foray. Recently, we have seen at the Rio Summit India has taken the lead to be a champion of global environment. Already the hon. Minister for Industries has mentioned in this House that the European countries are not ready to buy our Maruti vehicles. It is because the rate of emission is very high and so it is not permissible. It is said Delhi is the fourth largest populated city in the world. It is as good as a gas chamber. So, it is a very good move that the hon. Minister moving to sea transport.

The second problem throughout the country is that whenever there is reclaiming of land from sea or river, it is seen that the earth or hill-side is out and reis done. It will be propriate clamation for the Ministry to pass a legislation to make it mandatory that whenever land from the sea or river is reclaimed, the silt from the river is used in these areas. This is the most modern technology. It is done in the Gulf countries which will not only help the waterway but also cleanse the river and help the marine life. With these few observations, I happily support this Bill and reuest the Minister to see that the waterway in oher States like Goa and elsewhere are also taken on a priority basis.

Thank you, Sir.

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Sir, after going through the Bill, I got tearh of pleasure in my right eye and tears of weeping in my left eye. Why I got tears of pleasure in my right eye is because of the movement of Inland Waterways Authority of India from northern and north-eastern region to south. Why I got tears of weeping in my left eye is because of non-inclusion of any one of the waterways in Andhra Pradesh, especially Buckingham Canal-Eluru Canal System & Krishuz waterway or Godavari

wtaerway in the present Bill. Anyhov in the coming days, waterways will pla a major role in transportation. It is be cause by 2000 AD, our population wi become 960 million. By that time, or freight traffic would be 6 billion-tone kilometres and our passenger traffic woul be 1500 billion-passenger kilometres. So it will not be possible for roads or rail to meet the passenger and freight traffi demands by that time. So, waterway will play a major role in the coming days Not only that, waterways are the cheapes mode of transportation. One horse-powe would move 150kg, on orad, 500 kg. of rail and 4000 kg. on water. So, the figures clearly show that it is the cheapes mode of transportation. Not only that it provides more employment. According to one estimate in 1988, an investment of Rs. one lakh will provide 14.8 man-year: by road, 4.3 man-years by rail and 24.3 man-years by water. So, it provides more employment. Apart from these, the congestion on roads will be eased. Pollution can be minimised. There will be less fuel consumption also. Bulk cargo, especially fertilizers, cement, food-grains iron and steel, can be transported. Tourism can also be developed by waterways.

The Inland Waterways Authority India was set up in 1986. So far, it is confined only to northern and north-eastern region. Now, I am happy it is moving towards south. There is tremendous potential in south, especially East Coast and West Coast. They are taking up West As far as Andhra Pradesh Coast. concerned, Buckingham Canal was underused previously. It cannects two important States-Tamil Nadu and Andhra Pra. desh. It connects two important ports-Madras and Kakinada This Buckingham Canal Eluru Canal will be highly useful in the transportation of coal from Singareni Collieries to Vijayawada Thermal Power Stations. It will be highly useful in the transportation of fertilizers from Kakinada port. And, Sir, it will highly useful for the transport of tobacco, cement, etc. to the Medras port or the Kakinada port. So, it is very essential to declare the Buckingham Canal as a national waterway. Already, according to my information, hydrographic and technical surveys have been completed on the Krishna waterway, on the Godavari waterway, on the Buckingham Canal and the Eluru Canal System. I sincerely request the Minister to take up one of these waterways for declaring as a national waterway.

With these words, I support the Bill and I also hope and trust that the Government will come up in the next session itself with a Bill declaring any one of these waterways as a national waterway. Thank you, Sir.

MESSAGE FROM THE LOK SABHA Appointment of a Joint Parliamentary Committee

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha at its sitting held on Thursday, the 6th August, 1992, adopted the annexed motion regarding appointment of a Joint Committee to go into the irregularities and fraudulent manipulations in all its aspects and ramifications in transactions relating to securities, shares, bonds and other financial instruments and the role of the banks, stock exchanges, financial institutions and public sector undertakings in transactions relating thereto, which have or may come to light."

"I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha appoined to the Joint Committee, may be communicated to this House,"

Motion

"That a Joint Committee of both the Houses consisting of 30 members, 20 from Lok Sabha and 10 from Rajya Sabha be appointed:

- (i) to go into the irregularities and fradulent manipulations in all its aspects and ramifications in transactions relating to securities, shares, bonds and other financial instruments and the role of the banks, stock exchanges, financial institutions and public sector undertakings in transactions relating thereto, which have or may come to light.
- (i.) to fix responsibilities of the persons, institutions or authorities in respeet of such transactions.
- (iii) in the above context, to identify the misuse, if any, of and the failures/ inadequacies in the control mechanism and the supervisory mechanism.
- (iv) to make recommendations for safeguards and improvements in the system for elimination of such failures and occurrences in future.
- (v) to make appropriate recommendations regarding policies and reegulations to be followed in future.
- 2 That the Committee shall have the following 20 members of the Lok Sabha es its members.
 - (1) Shri Mani Shankar Aiyar
 - (2) Smt. Basava Rajeswari
 - (3) Shri Vijaya Kumar Raju Bhupathiraju
 - (4) Shri P. C. Chacko
 - (5) Shri Nirmal Kanti Chatterice
 - (6) Shri Kamal Chaudhary
 - (7) Shri Murli Deora
 - (8) Shri George Fernandes
 - (9) Shri Jaswant Singh
 - (10) Shri Ram Niwas Mirdha
 - (11) Shri Ram Naik
 - (12) Shri: P. G. Narayanan
 - (13) Dr. Debi Prosad Pal
 - (14) Shri Sriballav Panngrahi
 - (15) Shri Shravan Kumar Patel
 - (16) Shri Harin Pathak
 - (17) Shri Rabi Ray